

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.1457/2007

IQBAL SINGH (D) BY LRS. & ORS.

Appellant(s)

VERSUS

LUDHIANA IMPROVEMENT TRUST & ORS.
(and IA No.60192/2017-XTRA)

Respondent(s)

WITH

C.A. No.6278/2009 (IV)

Date : 09-08-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE S. ABDUL NAZEERFor Appellant(s) Ms. Indu Malhotra, Sr. Adv.
Mr. Vivek Sharma, Adv.
Ms. Nanita Sharma, AOR
Mr. Nitish Shekhar, Adv.Mr. Pashupathi Nath Razdan, AOR
Mr. R. C. Gubrele, AOR
Mr. Kanhaiya Priyadarshi, AORFor Respondent(s) Mr. Birendra Kumar Mishra, AOR
Mr. Ashish Verma, Adv.
Ms. Poonam Atey, Adv.Mr. Gagan Gupta, AOR
Mr. Saurabh Gupta, Adv.

Mr. Abhay Kumar, AOR

Mr. Anupam Lal Das, Adv.
Mr. Raktim Gogoi, Adv.
Mr. Anirudh Singh, Adv.
Mr. Kartikeya Singh, Adv.UPON hearing the counsel the Court made the following
O R D E RAs prayed by learned counsel for the respondent, list these
matters in the first week of September, 2017.(ASHA SUNDRIYAL)
COURT MASTER(CHANDER BALA)
COURT MASTER

